

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 543
TO BE ANSWERED ON 4th FEBRUARY, 2026

Sagar Mitra programme in Andhra Pradesh

543. Shri Meda Raghunadha Reddy:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether Government has reviewed the implementation of the Sagar Mitra programme in Andhra Pradesh, particularly in coastal districts such as Kakinada, Nellore and Visakhapatnam;
- (b) if so, the findings of the review and steps taken to improve outreach and awareness among fishers regarding Potential Fishing Zone (PFZ) advisories and Pradhan Mantri Matsya Sampada Yojana (PMMSY) benefits;
- (c) the district-wise number of Sagar Mitras currently deployed in the State; and
- (d) whether any proposal has been received from the State Government for expanding the scheme to inland fisheries or upgrading the NABHIMITRA app, if so, the details thereof?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b): The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D), Government of India (GoI) under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has approved the proposal of the Government of Andhra Pradesh for engagement of 350 Sagar Mitras in the State, including in the districts of Kakinada, Nellore and Visakhapatnam. The Indian National Centre for Ocean Information Services (INCOIS) under the Ministry of Earth Sciences, Government of India, provides Potential Fishing Zone (PFZ) advisories to the coastal states, including Andhra Pradesh. The Government of Andhra Pradesh has informed that the PFZ advisories so received from INCOIS are effectively disseminated to marine fishers through the Non-Governmental Organizations (NGOs) and Sagar Mitras engaged under PMMSY. Additionally, fishers and boat owners are able to access real-time information on fish shoals through the NABHIMITRA mobile application. The PFZ information was disseminated to the fishers through voice messages/IVRS by the Sagar Mitras. The Government of Andhra Pradesh has reported that the performance of Sagar Mitras is reviewed regularly. The number of fishermen receiving the PFZ information, district-wise, as reported by the Government of Andhra Pradesh, is furnished at Annexure I.

(c): The DoF, GoI, is reviewing the activities approved under PMMSY, including Sagar Mitras, on a regular basis at various levels. District-wise Sagar Mitras approved and engaged, as reported by the Government of Andhra Pradesh is furnished at Annexure-II.

(d): No proposal received from the Government of Andhra Pradesh regarding expanding the scheme to inland fisheries or upgradation of NABHIMITRA app in the State under PMMSY.

Annexure I

Statement referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 543 due for answer on 4th February, 2026 put in by Shri Meda Raghunadha Reddy regarding 'Sagar Mitra programme in Andhra Pradesh'.

Sl. No.	District	Number of fishermen receiving the PFZ information
(i)	(ii)	(iii)
1	Srikakulam	14539
2	Vizianagram	3822
3	Visakhapatnam	9809
4	Anakapalli	6898
5	Konaseema	13933
6	Kakinada	26571
7	West Godavari	474
8	Krishna	13422
9	Bapatla	13957
10	Prakasam	7354
11	SPSR Nellore	9260
12	Tirupathi	3726
	Total	123765

Annexure II

Statement referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 543 due for answer on 4th February, 2026 put in by Shri Meda Raghunadha Reddy regarding 'Sagar Mitra programme in Andhra Pradesh'.

Sl. No.	District	Sanctioned	Deployed
(i)	(ii)	(iii)	(iv)
1	Srikakulam	60	57
2	Vizianagaram	16	11
3	Visakhapatnam	21	19
4	Anakapalle	22	22
5	Konaseema	7	7
6	Kakinada	23	22
7	West Godavari	7	7
8	Krishna	23	23
9	Bapatla	47	43
10	Prakasam	29	25
11	SPSR Nellore	70	65
12	Tirupathi	25	24
Total		350	325
